

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 05/2020/R&S

Ranchi, Dated the 13th May, 2020

The Court has been pleased to suspend the 'Note' of Rule 48 (3) of the High Court of Jharkhand Rules, 2001 for three months.

By order of the Court

Sd/-

(Ambuj Nath)

Registrar General